

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: August 16, 2012

No. 1780 /DR(S)/2012

On reversion to the regular line, Sri **Ram Pratap Mishra**, Judicial Member, Commercial Tax Tribunal, Bench-III, Varanasi to be District & Sessions Judge, Shrawasti at Bhinga vice Sri Krishna Murari Lal Srivastava.

No. 1781 /DR(S)/2012

Sri **Krishna Murari Lal Srivastava**, District & Sessions Judge, Shrawasti at Bhinga to be District & Sessions Judge, Azamgarh vice Sri Shashi Kant Pandey.

No. 1782 /DR(S)/2012

Sri **Shashi Kant Pandey**, District & Sessions Judge, Azamgarh to be District & Sessions Judge, Sultanpur vice Smt. Vijay Lakshmi.

No. 1783 /DR(S)/2012

Smt. **Vijay Lakshmi**, District & Sessions Judge, Sultanpur to be District & Sessions Judge, Pratapgarh vice Sri Alok Kumar Mukherjee.

No. 1784 /DR(S)/2012

Sri **Alok Kumar Mukherjee**, District & Sessions Judge, Pratapgarh to be Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow vice Sri Harsh Kumar.

No. 1785 /DR(S)/2012

Sri **Harsh Kumar**, Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow to be District & Sessions Judge, Jhansi vice Sri Chhote Lal.

No. 1786 /DR(S)/2012

Sri **Chhote Lal**, District & Sessions Judge, Jhansi to be District & Sessions Judge, Lakhimpur Kheri vice Sri Udai Shanker Awasthi (On his taking over charge as Director, Institute of Judicial Training & Research, U.P., Lucknow).

No. 1787 /DR(S)/2012

Sri **Pratyush Kumar**, Director, Institute of Judicial Training & Research, U.P., Lucknow to be Special Officer (Vigilance), High Court of Judicature at Allahabad vice Sri Shashi Kant.

No. 1788 /DR(S)/2012

Sri **Shashi Kant**, Special Officer (Vigilance), High Court of Judicature at Allahabad to be District & Sessions Judge, Rae-bareli in the vacant court.

**No. 1789 /DR(S)/2012**

On reversion to the regular line, Dr. **Murtaza Ali**, Additional Director (Training), Institute of Judicial Training & Research, U.P., Lucknow to be District & Sessions Judge, Auraiya vice Sri Pawan Kumar Jain.

**No. 1790 /DR(S)/2012**

Sri **Pawan Kumar Jain**, District & Sessions Judge, Auraiya to be District & Sessions Judge, Jalaun at Orai in the vacant court.

**No. 1791 /DR(S)/2012**

Sri **Krishna Kant Pandey**, Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge/ Special Judge, Aligarh vice Sri Indrish Kumar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Aligarh against the special court created for trying cases under the said Act.

**No. 1792 /DR(S)/2012**

Sri **Indrish Kumar**, Special Judge/ Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge, Aligarh.

**No. 1793 /DR(S)/2012**

Sri **Ravindra Nath Kakkar**, Additional District & Sessions Judge, Aligarh to be District & Sessions Judge, Chandauli vice Sri Roop Kishore Gupta.

**No. 1794 /DR(S)/2012**

Sri **Roop Kishor Gupta**, District & Sessions Judge, Chandauli to be District & Sessions Judge, Etawah vice Sri Dharam Beer Singh.

**No. 1795 /DR(S)/2012**

Sri **Dharam Beer Singh**, District & Sessions Judge, Etawah to be District & Sessions Judge, Ramabai Nagar (Kanpur Dehat) vice Sri Ali Zamin.

**No. 1796 /DR(S)/2012**

Sri **Ali Zamin**, District & Sessions Judge, Ramabai Nagar (Kanpur Dehat) to be District & Sessions Judge, Shahjahanpur in the vacant court.

**No. 1797 /DR(S)/2012**

On reversion to the regular line, Sri **Bhanu Nandan Mishra**, Legal Advisor, Lucknow Development Authority, Lucknow to be District & Sessions Judge, Bhadohi at Gyanpur in the vacant court.

**No. 1798 /DR(S)/2012**

On reversion to the regular line, Sri **Anil Kumar Srivastava-II**, Officer on Special Duty, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow to be District & Sessions Judge, Banda in the vacant court.

**No. 1799 /DR(S)/2012**

Sri **Vinod Kumar Mishra**, District & Sessions Judge, Ballia to be District & Sessions Judge, Pilibhit vice Sri Ashok Kumar Rastogi-II.

**No. 1800 /DR(S)/2012**

Sri **Ashok Kumar Rastogi-II**, District & Sessions Judge, Pilibhit to be District & Sessions Judge, Ballia vice Sri Vinod Kumar Mishra.

**No. 1801 /DR(S)/2012**

Sri **Dina Nath-II**, Chairman, State Transport Appellate Tribunal, Lucknow to be Officer on Special Duty, Chhatrapati Shahuji Maharajnagar vice Sri Umesh Chandra-III.

**No. 1802 /DR(S)/2012**

Sri **Umesh Chandra-III**, Officer on Special Duty, Chhatrapati Shahuji Maharajnagar to be Chairman, State Transport Appellate Tribunal, Lucknow vice Sri Dina Nath-II.

**BY ORDER OF THE COURT,**

Sd/-

**(SHEO KUMAR SINGH-I)**  
**I/c REGISTRAR GENERAL**

**No. 324 / DR (S)/ 2012, Dated: Allahabad: August 16, 2012**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to kindly relieve Sri Bhanu Nandan Mishra, Legal Advisor, Lucknow Development Authority, Lucknow, Dr. Murtaza Ali, Additional Director, Institute of Judicial Training & Research, U.P., Lucknow and Sri Ram Pratap Mishra, Judicial Member, Commercial Tax Tribunal, Bench-III, Varanasi from their present posts so as to enable them to take over charge of their new postings accordingly.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Chairman, Commercial Tax Tribunal, Lucknow.
7. The Vice Chairman, Lucknow Development Authority, Lucknow.
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings accordingly.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services) and Section Officer (Admin. A-2) High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

10.

S/ Sri

1)	Dina Nath-II, Chairman, State Transport Appl. Tribunal, Lucknow
2)	Umesh Chandra-III, Officer-on-Special Duty, CSM Nagar
3)	Chhote Lal, District & Sessions Judge, Jhansi
4)	Smt. Vijay Lakshmi, District & Sessions Judge, Sultanpur
5)	Harsh Kumar, Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow
6)	Ali Zamin, District & Sessions Judge, Ramabai Nagar (Kanpur Dehat)
7)	Shashi Kant, Special Officer (Vigilance), High Court of Judicature at Allahabad
8)	Dharam Beer Singh, District & Sessions Judge, Etawah
9)	Shashi Kant Pandey, District & Sessions Judge, Azamgarh
10)	Udai Shanker Awasthi, District & Sessions Judge, Lakhimpur Kheri
11)	Ashok Kumar Rastogi-II, District & Sessions Judge, Pilibhit
12)	Vinod Kumar Misra, District & Sessions Judge, Ballia
13)	Krishna Murari Lal Srivastava, District & Sessions Judge, Shrawasti at Bhinga
14)	Pratyush Kumar, Director, Institute of Judicial Training & Research, U.P., Lucknow
15)	Roop Kishor Gupta, District & Sessions Judge, Chandauli
16)	Pawan Kumar Jain, District & Sessions Judge, Auraiya
17)	Alok Kumar Mukherjee, District & Sessions Judge, Pratapgarh
18)	Anil Kumar Srivastava, Officer-on-Special Duty, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow
19)	Bhanu Nandan Mishra, Legal Adviser, Development Authority, Lucknow
20)	Ravindra Nath Kakkar, Additional District & Sessions Judge, Aligarh
21)	Dr. Murtaza Ali, Additional Director (Training), Institute of Judicial Training & Research, U.P., Lucknow
22)	Ram Pratap Mishra, Judicial Member, Trade Tax Tribunal, Varanasi

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings accordingly.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad and Section Officer (Admin. A-II) Section forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
12. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
13. The Registrar (Confidential), High Court, Allahabad.
14. The Joint Registrar (I), High Court, Allahabad.
15. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
16. The Deputy Registrar (G), High Court, Allahabad
17. The Joint Registrar (Budget), High Court, Allahabad.
18. The Joint Registrar (Admin.), High Court, Allahabad.
19. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
20. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
21. The Section Officer (Admin. C Section), High Court, Allahabad.

22. The Section Officer (Confidential-B Section), High Court, Allahabad.
23. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
24. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

**Sd/-  
(VIRENDRA KUMAR SRIVASTVA  
DEPUTY REGISTRAR(SERVICES))**